

Open Offer for acquisition upto 31,70,600 fully paid-up equity shares of face value of ₹10 each representing 40.00% of the Equity Share Capital/Voting Capital of Infronics Systems Limited (“ISL”/“Target Company”) at a price of ₹5 per equity share of from the public shareholders of the Target Company by Mr. Kothinti Trivikrama Reddy (“Acquirer 1”), Ms. Gattupally Reshika Reddy (“Acquirer 2”) and Mr. Neerad Kumar Gajula (“Acquirer 3”) (hereinafter referred to as “Acquirers”) pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereof [“SEBI (SAST) Regulations, 2011”].

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited (“Manager to the Offer”) on behalf of the Acquirers in connection with the Open Offer made by the Acquirers in compliance with Regulation 18 (12) of SEBI (SAST) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on March 17, 2022 (Thursday) in the following newspapers:

Sr. No.	Newspaper	Language	Edition(s)
1)	Business Standard	English	All Editions
2)	Business Standard	Hindi	All Editions
3)	Nava Telangana	Telugu	Hyderabad Edition
4)	Navshakti	Marathi	Mumbai Edition

- 1) Name of the Target Company : Infronics Systems Limited
- 2) Name of the Acquirers : 1) Mr. Kothinti Trivikrama Reddy : Acquirer 1
2) Ms. Gattupally Reshika Reddy : Acquirer 2
3) Mr. Neerad Kumar Gajula : Acquirer 3
- 3) Name of the Manager to the Offer : Mark Corporate Advisors Private Limited
- 4) Name of the Registrar to the Offer : Aarthi Consultants Private Limited
- 5) Offer Details :
a) Date of Opening of the Offer : June 07, 2022 (Tuesday)
b) Date of Closure of the Offer : June 20, 2022 (Monday)
- 6) Date of Completion of Payment of Consideration and communication of Rejection/Acceptance : June 29, 2022 (Wednesday)
- 7) Details of Acquisition:

Sr. No	Particulars	Proposed in the Letter of Offer		Actuals	
7.1	Offer Price (in ₹)	₹5.00 (Rupees Five only) per Equity Share		₹5.00 (Rupees Five only) per Equity Share	
7.2	Aggregate number of Shares tendered	31,70,600 Equity Shares*		21,74,129 Equity Shares	
7.3	Aggregate number of Shares accepted	31,70,600 Equity Shares*		21,74,129 Equity Shares	
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹1,58,53,000 (Rupees One Crore Fifty Eight Lakhs and Fifty Three Thousand only)*		₹1,08,70,645 (Rupees One Crore Eight Lakhs Seventy Thousand Six hundred and Forty Five only)	
7.5	Shareholding of the Acquirers before Public Announcement* • Number • % of Equity Share Capital/ Voting Capital	Nil Not Applicable		Nil Not Applicable	
7.6	Shares acquired by way of Agreement (“SPA”) • Number • % of Equity Share Capital/ Voting Capital	20,70,492 26.12%		20,70,492 26.12%	
7.7	Shares Acquired by way of Open Offer • Number • % of Equity Share Capital/ Voting Capital	31,70,600* 40.00%*		21,74,129 27.43%	
7.8	Shares acquired after Detailed Public Statement (“DPS”) • Number • % of Equity Share Capital/ Voting Capital • Price of the Shares acquired	Nil Nil Not Applicable		Nil Nil Not Applicable	
7.9	Post Offer Shareholding of the Acquirers • Number • % of Equity Share Capital/ Voting Capital	52,41,092 66.12%		42,44,621 53.55%	
7.10	Pre & Post offer Shareholding of the Public • Number • % of Equity Share Capital/ Voting Capital	Pre-Offer	Post Offer	Pre-Offer	Post Offer
		58,55,969 73.88%	26,85,369 33.88%	58,55,969 73.88%	36,81,840 46.45%

*Assuming full acceptance in the Open Offer.

- 8) The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under Regulations.
- 9) A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated May 27, 2022.

Issued by Manager to the Offer:



Mark Corporate Advisors Private Limited

CIN: U67190MH2008PTC181996

404/1, The Summit Business Bay, Sant Janabai Road (Service Lane),
Off W. E. Highway, Vile Parle (East), Mumbai- 400 057

Tel. No.: +91 22 2612 3208

Contact Person: Mr. Manish Gaur

E-Mail: openoffer@markcorporateadvisors.com

SEBI Regn No.: INM000012128

For and on behalf of the Acquirers:

- Sd/-
Kothinti Trivikrama Reddy
("Acquirer 1")

Sd/-
Gattupally Reshika Reddy
("Acquirer 2")
Signed by duly constituted Power of Attorney holder, Kothinti Trivikrama Reddy

Sd/-
Neerad Kumar Gajula
("Acquirer 3")
Signed by duly constituted Power of Attorney holder, Kothinti Trivikrama Reddy